NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **06.08.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|-------------------------------|----------------------------|
| 1. | Comp App (AT) (CH) No. 97/2025 For Stay IA No. 1055/2025 For Exemption IA No. 1056 & 1057/2025 | D M Shobha Director of Chord Road Hospital Pvt Ltd & Anr. Vs Prakash Deo Director of Chord Road Hospital Pvt Ltd & Anr. | Mr. AS Vishwajith | • |
| 2. | Comp App (AT) (CH) No. 98/2025 For Exemption IA No. 1058 & 1060/2025 For Stay IA No. 1059/2025 | D M Shobha Director of Chord Road Hospital Pvt Ltd & Anr. Vs Prakash Deo Director of Chord Road Hospital Pvt Ltd & Anr. | Mr. AS Vishwajith | |
| 3. | Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1061 & 1062/2025 For Direction IA No. 1063/2025 | Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr | Ms. V Srimathi | |
| 4. | Comp App (AT) (CH) No. 101/2025 | Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors. | Ms. V Srimathi | |
| 5. | Comp App (AT) (CH) (Ins) No. 354/2025 To dispense with IA No. 1066/2025 | Next Education India Pvt Ltd Vs K12 Techno service Pvt Ltd | Mr. Vikram P Jain | |

Defective Cases

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for |
|-------|------------------------|------------------------|-------------------------------|-------------|
| | | | | Respondents |
| 6. | Comp App (AT) (CH) No. | Mahesh Godi & Anr. | Mr. Ashwin Shanbhag | |
| | 96/2025 | Vs | | |
| | | Godi India Pvt Ltd & 6 | | |
| | (With defects) | Ors | | |
| 7. | Comp App (AT) (CH) No. | Mahesh Godi & Anr. | Mr. Ashwin Shanbhag | |
| | 99/2025 | Vs | | |
| | | Godi India Pvt. Ltd & | | |
| | (With defects) | Ors. | | |

For Orders

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|--|---|--------------------------------|---|
| 8. | IA No. 893/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022 | Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors WITH | Mr. B Dhanaraj | Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3 Mr. Pranava Charan- R4 |
| 9. | IA No. 895/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022 | Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors | Mr. B Dhanaraj | Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3 Mr. Pranava Charan- R4 |
| 10. | IA No. 1283/2024 & 631/2025 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 | Ashok Chattaraj Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr | Ms. Priyadarshini Natarajan | Mr. Abhijit Atur- R1 |

For Direction (Requests for adjournments will not be entertained for the matters listed under this caption)

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|---|---|-------------------------------|--|
| 11. | TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020) | Securities and Exchange Board of India Vs Kerala Housing Finance Ltd & 11 Ors. WITH | Mr. Rahul Unnikrishnan | Mr. PV Vinod R1 Mr. Ramasubramaniam Raja R2 |
| 12. | TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020) | Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors | Mr. Rahul Unnikrishnan | Mr. PV Vinod R1 Mr. Ramasubramaniam Raja R2 |
| 13. | Comp App (AT) (CH) (Ins) No. 119/2022 For Stay IA No. 284/2022 | S. Kiran Vs Dynamic Engineers Ltd. & Anr. | Ms. K. Jayasudha | Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon R2 |
| 14. | Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023 | Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr. WITH | Mr. Pawan Jhabakh | Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2 |
| 15. | Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023 | Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr | Mr. Pawan Jhabakh | Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2 |

| 16. | Comp App (AT) (CH) | Abhijit Bhattacharjee, | Ms. Priyanka Das | Mr. Surya Teja Nalla R1 |
|-----|--------------------|------------------------|------------------|-------------------------|
| | (Ins) No. 220/2024 | Suspended Director of | - | Mr. Amir Bavani- R2 |
| | For Exemption | the Corporate Debtor | | |
| | IA No.588/2024 | Lumiford Pvt. Ltd. | | |
| | For Stay | Vs | | |
| | IA No.589, 974, | COSR Ventures & Anr | | |
| | 1047/2024 | | | |
| | To Vacate Stay | | | |
| | IA No. 436/2025 | | | |

For Direction

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for |
|------|------------------------|-----------------------|------------------------|-----------------------|
| | | | | Respondents |
| 17. | IA No. 745/2025 | P. Venkateswara Rao & | Mr. TK Bhaskar | Mr. Akshat Jain R1-R6 |
| | (For Direction) | 3 Ors. | | Mr. Vinod Kumar |
| | in | Vs | | R7-R12 |
| | Comp App (AT) (CH) No. | K. Chandrashekhar & | | |
| | 74/2024 | 11 Ors. | | |
| | For Direction | | | |
| | IA No. 1111/2024 | | | |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|--------------------------------------|---|
| 18. | Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024 | Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr. | Ms. Shristi Widge Ms. Geethika MA | M/s Link Legal Ms. Pooja Mahajan R2 |
| 19. | Comp App (AT) (CH) (Ins) No. 131/2023 | Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power and Telecommunication Ltd & 7 Ors. | Mr. ML Ganesh | Mr. Ravi Rajagopalan- R1 |
| 20. | Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023 | AR Transport & 20 Ors Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd & 4 Ors | Mr. K Ravindranath | Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5 |
| 21. | Comp App (AT) (CH) No. 16/2024 | Paul Joseph Vs Union of India through Serious Fraud Investigation Org. & Anr. | Mr. Ashok B Shenoy | Mr. Avinash Krishnan Ravi- R1 Mr. Philip Mathew- R2 |
| 22. | Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024 | Vijaya Hospitality and Resorts Ltd. Vs Saira Thampi Krishna & 9 Ors | Mr. CV Shailandran | Mr. K Shaj R1 Mr. Roshan Atiq- R4 R6 R9 R10 |

| 23. | Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025 | Srisailan Krishnamurthy Suspended Director of Biomylz Pvt Ltd Vs Rahul Narayana Reddy & Anr. | Ms. R Moneshaa Ms. A Rithikha | Mr.S Vivekananda- R1 |
|-----|--|--|--|--|
| 24. | Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025 | Tamilnadu Mercantile Bank Ltd Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr WITH | Mr. Rajendran Raghavan | Ms. S Umamaheswari R1 Mr. P Prashanth- R2 |
| 25. | Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 To dispense with IA No. 94/2025 | Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr. WITH | Mr. Rajendran Raghavan | Ms. S Umamaheswari - R1 |
| 26. | Comp App (AT) (CH) (Ins) No. 21/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025 | Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd. WITH | Mr. Rajendran Raghavan | |
| 27. | Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025 | SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors | Mr. P Prashanth Mr. Gautam S. Raman | Mr. Rohan Rajasekaran- R1 Ms. S Umamaheswari - R3 |
| 28. | Comp App (AT) (CH) (Ins) No. 24/2025 For Exemption IA No. 106/2025 | SLSPS Technologies Services LLP Vs Adarsh Global Trades & Services Pvt Ltd | Ms. Aakanksha Nehra | |
| 29. | Comp App (AT) (CH) No. 81/2025 | LBR Foundation India Vs The Regional Director Ministry of Corporate Affairs (Southern Region) | Mr. S Aravindan | |
| 30. | Comp App (AT) (CH) (Ins) No. 105/2025 | NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd | Mr. Pulkit Deora | Mr. Kishore Balasubramanian |

| 31. | Comp App (AT) (CH) (Ins) No. 225/2025 For Stay IA No. 637/2025 | Ashwani Kumar Bhatia Suspended Director of ARS Energy Pvt Ltd Vs Canara Bank & Anr. | Mr. PS Suman | Mr. Varun Srinivasan For Caveator |
|-----|--|---|----------------------|--------------------------------------|
| 32. | Comp App (AT) (CH) (Ins) No. 247/2025 For Exemption IA No. 697 & 698/2025 | Paturu Murali Krishna Suspended Director of GVK Energy Ltd. Vs IDBI Bank Ltd. & Anr. | Mr. Siddharth Govind | Mr. Y Suryanarayana R2 |
| 33. | Comp App (AT) (CH) (Ins) No. 267/2025 For Stay IA No. 767/2025 | R.K. Distilleries Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt. Ltd WITH | Ms. Nishitha B | |
| 34. | Comp App (AT) (CH) (Ins) No. 268/2025 | BRK Spirits Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt. Ltd WITH | Ms. Nishitha B | |
| 35. | Comp App (AT) (CH) (Ins) No. 269/2025 | Single Malt Spirits India Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt. Ltd WITH | Ms. Nishitha B | |
| 36. | Comp App (AT) (CH) (Ins) No. 270/2025 | GSB and Co. LLP Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt. Ltd | Ms. Nishitha B | |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|-------------------------------|---|
| 37. | TA (AT) No. 52/2022 (Comp App (AT) No. 343/2019) | Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors | Mr. R Sivaraman | Mr. Goutham Shivshankar- R2 & R5 |
| 38. | TA (AT) No. 246/2021 (Comp App (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020) | Kamini Metalliks Pvt Ltd Vs Indian Renewable Energy Development Agency Limited & Anr | Mr. Abhijeet Swaroop | Ms. Varsha Banerjee R1 Mr. T Ravichandran R2 |
| 39. | TA (AT) No. 102/2022 (Comp App (AT) (Ins) No. 666/2020) | G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Hotels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors | Mr. Vaijayant Paliwal | Mr. Zoheb Hossain |

| 40. | Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023 | Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt. Ltd. & 11 Ors. | Ms. Preeti Mohan Mr. Y Suryanarayana | Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr.A Chakravarthy Mudiraj- R11 |
|-----|--|---|---|--|
| 41. | Comp App (AT) (CH) No. 36/2022 | PA Hamza Vs TP Anil Kumar & 11 Ors | Ms. Harshini Jhothiraman | Mr. Allwin Godwin R1- R4 Mr. Alishan Naqvee R5- R12 |
| 42. | Comp App (AT) (CH) (Ins) No. 40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023 | Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors. | Mr. Ashok Kriplani Party-in-person | Ms. Lakshmi Menon R1 |
| 43. | Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023 | Uma Packaging & Anr. Vs Tirumalatirupati Constructions India Pvt Ltd & 8 Ors. | Mr.Y Suryanarayana | Mr. K Manivannan R2 Mr. Aravind AS- R9 |
| 44. | Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No. 158/2022 Urgent Hearing IA No. 159/2022 | Roxcel Trading Company GmbH Vs Satyadevei Alamuri, RP of NUI Pulp & Paper Industries Pvt Ltd & 4 Ors. | Ms. Savitha K Jagadeesan | Mr. Ramaswamy Meyappan- R1 |
| 45. | Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No.193/2023 For Direction IA No.194/2023 For Exemption IA No.195/2023 | Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs Classic Knits India Pvt Ltd rep by CA M. Suresh Kumar, RP & 4 Ors. | Mr. PK Panneer Selvam | Mr. PS Suman- R2 Mr. Bhagavath Krishnan PMN- R3, R4 |
| 46. | Comp App (AT) (CH) (Ins) No. 125/2023 For Urgent Listing IA No. 425/2023 For Stay IA No. 426/2023 | Sutanu Sinha, Liquidator of IVRCL Ltd Vs Litostroj Power D.O.O WITH | Mr. Nithyavendhan K | Mr. Arun Karthik Mohan |
| 47. | Comp App (AT) (CH) (Ins) No. 224/2023 | Litostroj Power D.O.O. Vs IVRCL Limited & Anr. | Mr. Arun Karthik Mohan | Mr. Nithyavendhan K |
| 48. | Comp App (AT) (CH) (Ins) No. 64/2024 For Urgent Hearing IA No. 191/2024 | Sri Venkatesa Fabrics Ltd. Rep by its Managing Director, GR Harshavardhan Vs Behin Gnanaraj, Proprietor of B COTS | Mr. R Vidhya Shankar | Mr. G Vairava Subramanian |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

. Notice Board

2. Website: www.nclat.nic.in